

File no. 608

Applicant : Anonymous

Present : None

This is an anonymous application addressed to Justice (Retd) R.M. Lodha Committee in the matter of PACL Ltd, SEBI, Registrar Supreme Court of India and to me alleging sale of various properties of PACL by one Prateek Kumar Shah and others despite the orders for attachment of said properties by CBI. Details of as many as 353 immovable properties have been appended to this application which reveal the MR Nos. of the said properties meaning thereby that requisite action in respect of such properties is being/will be taken. This application seems to be on behalf of Sanskruti Infradevelopers Pvt. Ltd because the application specifically mentions immovable property bearing MR No. 10869/2016 being under attachment. The property bearing the said number was the subject matter of file no. 331 which was dismissed vide my order dated 01/02/2018. No further action is called for in the matter. File be consigned to record.

Date : 13/12/2018


R. S. Virk
Distt. Judge (Retd.)